

Retrenchment of Labourers due to Modernisation in the Tata Iron and Steel Company, Jamshedpur

235-A. SHRI ASHWANI KUMAR: Will the Minister of STEEL, MINES AND COAL be pleased to state;

(a) what is the number of labourers who are likely to be retrenched after the introduction of different phases of automation or modernisation in the Tata Iron and Steel Company, Jamshedpur;

(b) how much time it will take to complete this process; and

(c) what steps Government propose to take to compensate the labourers affected by this modernisation process?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) M/s. Tata Iron and Steel Company have informed that no retrenchment of labour is proposed after the modernisation. TISCO made an agreement with the Union in 1956 that there will be no retrenchment of the workmen in any situation and that agreement is still operative.

(b) and (c) Do not arise.

Dilution of Equity by Multinational Drug Firms

J235-B. SHRI J. P. GOYAL: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that a number of multinational drug firms operating in India have so far not diluted their equity;

(b) if so, what are the names of such firms;

(c) whether any of these firms proposes to dilute its equity; if so, the extent of such equity dilution; and

@Previously Unstarred Question 69, transferred from the 21st January, 1985.

@Previously Unstarred Question 430, transferred from the 24th January, 1985.

(d) what action Government propose to take against these drug firms which are not inclined to dilute their equity?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) to (d) The information is being collected from the Reserve Bank of India and will be laid on the Table of the House.

Speedy Implementation of Developmental Schemes

8235-C. SHRI SYED AHMAD HASHMI : Will the Minister of PLANNING be pleased to state.-

(a) whether he has issued fresh instructions to all the Ministries and other Government departments to improve their performance and speed up implementation of various developmental schemes; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) No, Sir.

(b) Does not arise.

Speedy Implementation of Developmental Schemes

235-D. PROF. B. RAMACHANDRA RAO: Will the Minister of PLANNING be pleased to state:

(a) what percentage of the total Sixth Five Year Plan budget was allocated for scientific research and development activities in different departments and agencies of the Central Government;

(b) in view of the need for greater inputs in science and technology especially with reference to Research and Development projects, what will be the likely increase in the Seventh Five Year Plan allocation under this head;

(c) whether there is any proposal to provide a certain percentage of the Ministry's

@Previously Unstarred Question 454, transferred from the 24th January, 1985.